

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 10<sup>th</sup> August, 2016  
Time : 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 22/2016</b> in O. A. No. 38/2015	S. K. Goyal Vs. Chairman, NHAI	Mr. S. K. Goyal, Applicant in person
2.	Original Application No. 416/2016 (M.A. No. 780/2016)	Uttam Gramodyog Sansthan Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	<b>Execution Application No. 09/2016</b> in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5
4.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person  Mr. Tarunvir Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Sanjay Dewan, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Verma, Adv. for R-7
5.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-2, 4 & 7 Mr. Ravinder Kumar, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deepshikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.
6.	Original Application No. 298/2016	Shoaib Haider Vs. Union of India & Ors.	Mr. Shoaib Haider, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5, 7 & 8 Mr. Narender Pal Singh, Adv. for DPCC Mr. Saurabh Sharma, Adv. for R-6 & 7 Ms. Puja Kalra, Adv. for SDMC
7.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Ms. Neelam Rathore, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent
<b>FOR HEARING</b>			
8.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic

			<p>Sr. Adv. along with Mr. R. Chandrachud, Adv. for Noticee No. 1  Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3  Mr. Piyush Kumar, Adv. for Noticee No. 4  Ms. Amrita Panda, Adv. for Noticee No. 5 &amp; 9  Mr. Rajiv Nayyar, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7  Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8  Mr. Debesh Panda, Adv. for Noticee No. 10  Mr. Anmol Sinha, Adv. for Noticee No. 11  Mr. M. Salim, Adv. for Noticee No. 12  Mr. Mehul Parti, Adv. for Noticee No. 14  Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17  Mr. Nitin Kumar, Adv.  Mr. Rishi Agarwala, Adv. for Noticee No. R-21  Mr. S.K. Agarwal, Adv. for Unit No. 30  Mr. Suresh Tripathy, Adv. for DJB  Mr. Anil Grover &amp; Mr. Rahul Khurana, Adv.  Mr. Bhupender Kumar, LA for CPCB  Ms. Puja Kalra, Adv. for SMCD  Mr. Karan S. Chandhiok, Adv.  Mr. Himanshu Tyagi, Adv. for Noticee No. 9</p>
9.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015)	Satish Kumar Vs. Union of India & Ors.	<p>Mr. Saket Sikri, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R – 1  Mr. D. Rajeshwar Rao, Adv. for R–3  Mr. Vikas Garg, Adv. for R-4 &amp; 5  Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3  Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 &amp; 7  Mr. Birja Mahapatra, Adv. for DPCC  Ms. Sakshi Popli, Adv. for NDMC  Mr. Rajiv Bansal, Adv. for DDA  Mr. Rajkumar, Adv. for CPCB  Mr. Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Anil Grover, AAG &amp; Mr. Rahul Khurana,  Mr. Ajit Kulshreshta, Adv. for R-14  Mr. Bharat Arora, Adv.</p>
10.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	<p>Mr. Saket Sikri, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1  Mr. D. Rajeshwar Rao, Adv. for R–3  Mr. Vikas Garg, Adv. for R-4 &amp; 5  Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3  Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 &amp; 7  Mr. Biraja Mahapatra, Adv. for DPCC  Mr. P.L. Gautam, Adv. for NDMC  Mr. Rajiv Bansal, Adv. for DDA  Mr. Rajkumar, Adv. for CPCB  Mr. Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Anil Grover, AAG &amp; Mr. Rahul Khurana,  Ms. Sakshi Popli, Adv. for NDMC</p>
11.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	<p>Ms. Parul Gupta, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1  Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2  Mr. Abhishek Yadav, Adv. for R-3  Mr. A. K. Prasad, Adv. for R-4  Mr. Neeraj Malhotra, Adv. for R-5  Mr. Amit Anand Tiwari, Adv. for R-6  Mr. Pawan Upadhyay, Mr. Dewan Upadhyay &amp; Nishant Kumar, Advs. for R-7  Mr. M.L. Lahoty, Adv. for R-8</p>

12.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravikant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
13.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10
14.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for R-5
15.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6
16.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2

**Date : 10<sup>th</sup> August, 2016**  
**Time : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-5 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for DDA Mr. Rahul Deyan, Adv.